

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Patna High Court.

Office of the Chief Justice of the Patna High Court would be falling vacant shortly consequent upon transfer of Mr. Justice Rajendra Menon, Chief Justice of that High Court to Delhi High Court, in terms of our separate recommendation made today. Therefore, appointment to that office is required to be made.

Mr. Justice M.R. Shah was elevated as Judge of the Gujarat High Court on 7th March, 2004, and is now senior-most Judge of that High Court. Having regard to all relevant factors, the Collegium finds Mr. Justice M.R. Shah suitable in all respects for being appointed as Chief Justice of the Patna High Court and resolves to recommend that he be appointed as Chief Justice of that High Court.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Gujarat High Court.

(Dipak Misra), C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

New Delhi,
July 16, 2018